



भारतीय प्रतिभूति और विनिमय बोर्ड
Securities and Exchange Board of India

CIR/MRD/DP/18/2010

May 28, 2010

To,

All Stock Exchanges

Dear Sir/Madam,

Sub: Establishment of Connectivity with both depositories NSDL and CDSL – Companies eligible for shifting from Trade for Trade Settlement (TFTS) to normal Rolling Settlement

1. It is observed from the information provided by the depositories that the companies listed in Annexure 'A' have established connectivity with both the depositories during February and March 2010.
2. The stock exchanges may consider shifting the trading in these securities to normal Rolling Settlement subject to the following:
 - a) At least 50% of other than promoter holdings as per clause 35 of Listing Agreement are in dematerialized mode before shifting the trading in the securities of the company from TFTS to normal Rolling Settlement. For this purpose, the listed companies shall obtain a certificate from its Registrar and Transfer Agent (RTA) and submit the same to the stock exchange/s. However, if an issuer-company does not have a separate RTA, it may obtain a certificate in this regard from a practicing company Secretary/Chartered Accountant and submit the same to the stock exchange/s.
 - b) There are no other grounds/reasons for continuation of the trading in TFTS.
3. The Stock Exchanges are advised to report to SEBI, the action taken in this regard in the Monthly/Quarterly Development Report.

Yours faithfully,

Harini Balaji
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Encl: a/a



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Annexure A

Sr. No.	Name of the Company	ISIN
1	New Markets Advisory Limited	INE800K01014
2	Global Securities Limited	INE742K01018
3	Ravinay Trading Company Limited	INE812K01019
4	KMC Speciality Hospitals (India) Limited	INE879K01018
5	Upasana Finance Limited	INE819K01014
6	Unitech International Limited	INE929K01011
7	VSF Projects Limited	INE923K01014
8	Lalphul Investments Limited	INE948K01011
9	Oswal Overseas Limited	INE906K01019
10	DJS Stock and Shares Limited	INE234E01019
11	Vikalp Securities Limited	INE186E01011
12	Tirupati Inks Limited	INE 493K01018